

REFERENC I TO DISTURBANCES IN A LENIM CENTENARY MEETING IN BOMBAY

SHRI S. C. SARDESAI (Maharashtra) : Sir, I 'anted to draw the attention of the H use to. an extremely grave news appearir > n this morning's papers {*Interruption*) that the Shiv Sena vandals in Bomb iy have yesterday attacked a Lenin (entenary meeting. The vandalism of the Shiv Sena is notorious. I do no want to go into it just now; but theri are certain aspects which according to ie enhance the gravity of this question on this point. The first point is that t was a Lenin Centenary meeting, and the Lenin Centenary is being observe I all over the country by almost all pa ties jointly and unanimously . . .

AN HON. MEMBER : All over the world.

SHRI 9. C. SARDESAI : At the moment I an thinking of our country. Of course it s observed all over the world. But tl ere are certain aspects which I wan(tc emphasize, that the Lenin Centen, ry Committee in Bombay is a general citizens' Committee in which all par ies are there. Let no one drag in the c aestion of one party or another party L is a citizens' Committee. In the citizens' Committee there are members yf the Maharashtra Cabinet. It is und< r he auspices of such an organisation t tal this Lenin Centenary meeting was being held. The Consul General of tr z Soviet Union was present at the rr :eiiing. A meeting for which everybc ly has reverence, a meeting in which he Government Ministers participated, s meeting in which the Consul General of a friendly Government was the e, it is such a meeting which was att; ;ked. Obviously the whole thing is very erious and I do want to say particular / the fact that it shows the degree of ailure of the Maharashtra Govrenment t i give protection even to a meeting of uch a character. This is the length to which things have gone. What i"would say very seriously . . .

SHRI KRIFIAN KANT (Hary-ana) : Sir, a discussion on this is very important. It will be better that the Government - orsiders that the whole question should be discussed.

SHRI S. C. SARDESAI : What I very earnestly request is to_ give proper time for a discussion on this. I am not

conversant with all details but in any case I wanted to draw the attention of the House to the problem.

SHRI BHUPESH GUPTA (West Bengal) : Many matters we discuss here. This is a very serious matter. This is not only one instance of such vandalism and violence by Shiv Sena. Shiv Sena threatens the people not only of Bombay or Maharashtra. It poses a grim challenge to the very nation itself, the integrity of the nation. I believe the House will agree with me that over a matter like this what we need is a serious discussion. Even the discussion itself would be very important from the point of view of mobilising public opinion in the country against the monster of Shiv Sena specially when it is well known that the Maharashtra Government for one reason or another is failing in dealing with this menace and the Frankenstein that has grown on the soil of Bombay. Therefore, I would implore you to kindly find some time and provide for a discussion in the interests of the House and the nation on this subject.

MR. DEPUTY CHAIRMAN : We will resume our debate after lunch. We will adjourn now till 2.00 P.M.

The House then adjourned for lunch at one of the clock.

The House reassembled after lunch at two of the clock, the VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) in* the Chair.

THE APPROPRIATION (NO. 2) BILL, 1970

THE MINISTER OF SUPPLY AND THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. K. KHADILKAR) : Mr. Vice-Chairman, Sir, I beg to move :

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1970-71, as passed by the Lok Sabha, be taken into consideration."

This Bill provides for the withdrawal from the Consolidated Fund of India of the amounts required to meet the expenditure charged on the Fund and the Grants voted by the Lok Sabha. The figures in the Bill are based on the pro-